

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/308(KB)2021  
IA(I.B.C)/40(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>STATE BANK OF INDIA VS PRITI BAJAJ</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Alisha Kar, Adv. ] For the Financial Creditor

Ms. Manju Bhuteria, Adv. ] For the Personal Guarantor  
Ms. Meenakshi Manot, Adv. ]  
Mr. Rishav Singh, Adv. ]  
Mr. Amandeep Singh, Adv. ]  
Ms. Khushi Gupta, Adv. ]

Ms. Shreya Chaudhary, Adv. ] For the Resolution Professional  
Mr. Manish Jain, RP ]

**ORDER**

1. Learned Counsel for the parties present.
2. Learned Counsel appearing on behalf of the Personal Guarantor submits that she has already filed reply affidavit. However, hard copy of the same has not been furnished. Let the same be furnished to all the parties.
3. List this matter for arguments on **8<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**